



\$~15, 16 & 18 - 20 (Original) & (Appeal)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ARB. A. (COMM.) 63/2021 & I.A. 14257/2021, I.A. 3121/2022

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Petitioner

Through: Mr. Dayan Krishnan, Sr. Adv.
with Mr. Mahesh Agarwal, Mr. Rishi
Agrawala, Mr. Pranjit Bhattacharya and
Mr. Sanjeevi Seshadri, Advs.

versus

**AMAZON.COM NV INVESTMENT HOLDINGS LLC &
ANR.**

..... Respondents

Through: Mr. Rajiv Nayar, Sr. Adv. with
Mr. Anand S Pathak, Mr. Amit Mishra, Mr.
Shashank Gautam, Ms. Sreemoyee Deb, Mr.
Vijay Purohit, Mr. Mohit Singh, Ms. Devna
Arora, Ms. Anubhuti Mishra, Ms. Samridhi
Hota, Mr. Shivam Pandey, Ms. Nikita
Bangera, Mr. Pratik Jhaveri, Ms. Didon
Misri, Mr. Faizan Mithaiwala, Mr.
Vijayendra Pratap Singh, Mr. Rachit Bahl,
Ms. Roopali Singh, Mr. Abhijnan Jha, Mr.
Priyan Ladoia, Mr. Tanmay Sharma, Ms.
Vanya Chhabra, Mr. Amab Ray, Mr. Sharya
Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya
Yadav, Mr. Aman Chaudhary, Mr. Kartik
Nayar, Mr. Vinay Tripathi, Ms. Anushka
Shah, Ms. Neelu Mohan, Ms. Manjira
Dasgupta, Abhinav Deshwal, Mr. Digant
Mishra, Advs.

Ms. Smarika Sing, Mr. Anoop Rawat,
Mr. Saurav Panda, Mr. Saifur Rahman Faridi,
Ms. Mohana N. and Ms. Yashna Mehta,
Advs. for Future Retail Ltd.

+ ARB. A. (COMM.) 64/2021 & I.A. 14285/2021, I.A. 3120/2022

FUTURE RETAIL LTD.

..... Petitioner

Through: Ms. Smarika Sing, Mr. Anoop
Rawat, Mr. Saurav Panda, Mr. Saifur
Rahman Faridi, Ms. Mohana N. and



Ms. Yashna Mehta, Adv.



versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC &
ORS. Respondents

Through: Mr. Rajiv Nayar, Sr. Adv. with
Mr. Anand S Pathak, Mr. Amit Mishra, Mr.
Shashank Gautam, Ms. Sreemoyee Deb, Mr.
Vijay Purohit, Mr. Mohit Singh, Ms. Devna
Arora, Ms. Anubhuti Mishra, Ms. Samridhi
Hota, Mr. Shivam Pandey, Ms. Nikita
Bangera, Mr. Pratik Jhaveri, Ms. Didon
Misri, Mr. Faizan Mithaiwala, Mr.
Vijayendra Pratap Singh, Mr. Rachit Bahl,
Ms. Roopali Singh, Mr. Abhijnan Jha, Mr.
Priyank Ladoia, Mr. Tanmay Sharma, Ms.
Vanya Chhabra, Mr. Amab Ray, Mr. Sharya
Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya
Yadav, Mr. Aman Chaudhary, Mr. Kartik
Nayar, Mr. Vinay Tripathi, Ms. Anushka
Shah, Ms. Neelu Mohan, Ms. Manjira
Dasgupta, Abhinav Deshwal, Mr. Digant
Mishra, Adv.

+ CS(COMM) 493/2020 & I.A.10377/2020, I.A.8888/2021,
I.A.8889/2021

FUTURE RETAIL LTD. Plaintiff

Through: Ms. Smarika Sing, Mr. Anoop
Rawat, Mr. Saurav Panda, Mr. Saifur Rahman
Faridi, Ms. Mohana N. and Ms. Yashna
Mehta, Adv.

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC &
ORS. Defendants

Through: Mr. Rajiv Nayar, Sr. Adv. with
Mr. Anand S Pathak, Mr. Amit Mishra, Mr.
Shashank Gautam, Ms. Sreemoyee Deb, Mr.
Vijay Purohit, Mr. Mohit Singh, Ms. Devna
Arora, Ms. Anubhuti Mishra, Ms. Samridhi
Hota, Mr. Shivam Pandey, Ms. Nikita
Bangera, Mr. Pratik Jhaveri, Ms. Didon
Misri, Mr. Faizan Mithaiwala, Mr.



Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Amab Ray, Mr. Sharya Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya Yadav, Mr. Aman Chaudhary, Mr. Kartik Nayar, Mr. Vinay Tripathi, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advs.

Mr. Dayan Krishnan, Sr. Adv. with Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Pranjit Bhattacharya, Mr. Sanjeevi Seshadri, Advs. for D-2 to 13

Mr. K. Sasiprabhu, Mr. Manan Shishodia, Mr. Prakhar Agarwal and Mr. Tushar Bhardwaj, Advs. for D-14 & 15

+ OMP (ENF.) (COMM.) 17/2021 & EX.APPL.(OS) 228/2022, EX.APPL.(OS) 230/2022, EX.APPL.(OS) 232/2022, EX.APPL.(OS) 370/2022

AMAZON.COM NV INVESTMENT HOLDINGS LLC

..... Decree Holder

Through: Mr. Rajiv Nayar, Sr. Adv. with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Devna Arora, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Amab Ray, Mr. Sharya Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya Yadav, Mr. Aman Chaudhary, Mr. Kartik Nayar, Mr. Vinay Tripathi, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advs.

versus



FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Judgement Debtors

Through: Ms.Smarika Sing, Mr.Anoop Rawat, Mr.Saurav Panda, Mr.Saifur Rahman Faridi, Ms.Mohana N. and Ms.Yashna Mehta, Advs. for Future Retail Ltd.

+ OMP (ENF.) (COMM.) 59/2022 & EX.APPL.(OS) 317/2022, EX.APPL.(OS) 318/2022

AMAZON.COM NV INVESTMENT HOLDINGS LLC

..... Decree Holder

Through: Mr. Rajiv Nayar, Sr. Adv. with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms.Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Devna Arora, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr.Tanmay Sharma, Ms. Vanya Chabbra, Mr.Amab Ray, Mr. Sharya Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya Yadav, Mr. Aman Chaudhary, Mr. Kartik Nayar, Mr. Vinay Tripathi, Ms. Anushka Shah, Ms. Neelu Mohan, Ms Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advs.

versus

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Judgement Debtors

Through: Ms.Smarika Sing, Mr.Anoop Rawat, Mr.Saurav Panda, Mr.Saifur Rahman Faridi, Ms.Mohana N. and Ms.Yashna Mehta, Advs. for Future Retail Ltd.

Mr. Dayan Krishnan, Sr. Adv., Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Pranjit Bhattacharya, Mr. Sanjeevi Seshadri, Adv.for JD-2 to 13

+ W.P.(C) 14967/2021 & CM APPL. 47253/2021, CM APPL. 354/2022, CM APPL. 487/2022, CM APPL. 2122/2022, CM

ARB.A.(COMM.) 63/2021 & connected matters

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AMAZON WHOLESALE INDIA PVT LTD & ANR.

..... Petitioners

Through: Mr. Rajiv Nayar, Sr. Advs. with
Mr. Anand S. Pathak, Mr. Amit Kumar
Mishra, Mr. Gaurav Mahajan, Mr. Abhinav
Tandon, Mr. Nakul Gandhi, Mr. Tushar
Bhatnagar, Mr. Yash Kumar, Ms. Manjira
Dasgupta, Mr. Saurabh Seth, Advs. for
Petitioner 2

versus

THE DIRECTORATE OF ENFORCEMENT & ORS.

..... Respondents

Through: Mr. Dayan Krishnan, Sr. Adv.
with Mr. Rishi Agrawala, Mr. Pranjit
Bhattacharya, Mr. Sanjeevi Seshadri,
Mr. Sukrith Seth, Advs. for Future Coupons
Pvt. Ltd. (Intervenor)

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

%

27.02.2022

I.A.14257/2021 & I.A. 3121/2022 in ARB. A. (COMM.) 63/2021
I.A.14285/2021 & I.A.3120/2022 in ARB. A. (COMM.) 64/2021
CS(COMM) 493/2020 & I.A.10377/2020, I.A.8888/2021,
I.A.8889/2021
EX.APPL.(OS) 228/2022, EX.APPL.(OS) 230/2022,
EX.APPL.(OS) 232/2022, EX.APPL.(OS) 370/2022 in OMP
(ENF.) (COMM.) 17/2021
OMP (ENF.) (COMM.) 59/2022 & EX.APPL.(OS) 317/2022,
EX.APPL.(OS) 318/2022
W.P.(C) 14967/2021 & CM APPL. 47253/2021, CM APPL.
354/2022, CM APPL. 487/2022, CM APPL. 2122/2022, CM APPL.
7775/2022

At request, re-notify on 27th April 2023.

C.HARI SHANKAR, J

FEBRUARY 27, 2023/ar